

15(14)2018/FLRS/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory body Ministry of Health and Family Welfare)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002

Dated February, 2019


OFFICE ORDER

Sub: Back Log Clearance under CLA, Maharashtra and Madhya Pradesh-reg.

In continuation of order of even number dated 28th December 2018, the additional charge of the under-mentioned officer as Additional Central Licensing Authority/Designated Officer for area of jurisdiction mentioned below is extended up to 08th Feb 2019 or until further order:-

S. N.	Name of the Officer	Area of Jurisdiction
(i)	Dr. M. Kannan, Deputy Director	States of Maharashtra and Madhya Pradesh (For licensing applications pending till date i.e. 15.12.2018)

2. The above Designated Officer shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.


(Pawan Agarwal)
Chief Executive Officer

To,

1. Commissioners of Food Safety of all States/ UTs
2. All Designated Officers/ All Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division